



## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ BAIL APPLN. 364/2024, CRL.M.A. 3175/2024 & CRL.M.A. 3176/2024

**SULEMAN SAMAD** 

..... Applicant

Through:

Mr. Shikhar Khare, Mr. Shahzeb Ahmed, Mr. Wasil Khan, Mr. Shashi Kumar & Mr. Adeel Ahmed, Advocates.

versus

STATE OF NCT OF DELHI

..... Respondent

Through:

Mr. Pradeep Gahalot, APP for the State with Mr. Dhruv Shokeen & Mr. Harish Chand, Advocates & SI K.M. Banti & Inspector Sher Singh (P.S.

Vasant Vihar).

## CORAM: HON'BLE MR. JUSTICE AMIT MAHAJAN

## ORDER 02.05.2024

**%** 

- 1. The learned counsel for the petitioner seeks liberty to withdraw the present application and file a fresh after arguments on charge have taken place.
- 2. The present petition is dismissed as withdrawn with the aforesaid liberty.

AMIT MAHAJAN, J

MAY 2, 2024

'Aman'